CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.315 of 1996

Thursday, this the 12th day of June, 1997

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

- 1. K.M. Pareed (TS/5388/NPR), Kundukadu House, Kaithuram P.O., North Paravoor, Ernakulam.
- Varkey Joy (TS/8506/ALY), Ouralath House, Eloor North, Udyogamandal P.O., Ernakulam.

... Applicants

By Advocate Mr M. Rajagopalan.

Vs.

- 1. Defence Pension Disbursing Officer, Ernakulam.
- Controller of Defence Accounts(Pension), Allahabad.
- 3. Union of India represented by the Secretary, Ministry of Defence, New Delhi.

... Respondents

By Advocate Mr James Kurian, Addl. CGSC

The application having been heard on 12.6.1997, the Tribunal on the same day delivered the following:

ORDER

Learned counsel for the applicants submitted that in view of the fact that the Review Petition filed before the Apex Court has been dismissed, the Original Application is not maintainable and is only to be dismissed.

2. The Original Application is dismissed accordingly. No costs.

Dated the 12th of June, 1997.

A.M. SIVADAS JUDICIAL MEMBER

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